

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 97, 120, 122 , 134, 136, 141, 146 & 193 of 2013

Dated : 15th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 97 of 2013 &
IA-56 of 2014

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. Daleep Kr. Dhayani
Mr. Suraj Singh
Mr. M.S. Ramalingam
Mr. K.S. Dhingra

Appeal No. 120 of 2013 & I.A. No. 77 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. Daleep Kr. Dhayani
Mr. Suraj Singh
Mr. M.S. Ramalingam

Appeal No. 122 of 2013 & I.A. No. 75 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. M.S. Ramalingam
Mr. Bipin Gupta
Mr. S.K. Bansal
Mr. Gaurav Wadera

Appeal No. 134 of 2013 & I.A. No. 76 of 2014

NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. M.S. Ramalingam
Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. Daleep Kr. Dhayani
Mr. Suraj Singh
Mr. Ashish Gupta
Mr. Gaurav Wadera

Appeal No. 136 of 2013 &
I.A. No. 21 of 2014**In the matter of:**

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

**Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kumar Sharma
Mr. Daleep Kr. Dhayani
Mr. Suraj Singh
Mr. Gaurav Wadera**

Appeal No. 141 of 2013 & I.A. No.67 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Daleep Kr. Dhayani
Mr. M.S. Ramalingam
Mr. Gaurav Wadera**

Appeal No. 146 of 2013 & I.A. No. 74 of 2014

NTPC Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal**

**Counsel for the Respondent(s): Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Daleep Kr. Dhayani
Mr. M.S. Ramalingam
Mr. Gaurav Wadera**

Appeal No. 193 of 2013 &
I.A. No. 57 of 2014

NTPC Ltd. ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M G Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s): Mr. M.S. Ramalingam
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma
Mr. Daleep Kr. Dhayani

ORDER

We have heard the Learned Counsel for the parties. The Learned Counsel for the Respondents are directed to file their respective comprehensive written notes on or before 21.07.2014 after serving copy on the other side.

Post the matter for further hearing on **22.07.2014 at 4.00 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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